

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **30.03.2021** at **2.00 PM**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : CA/553/2020
NAME OF PETITIONER : Mr.Narayanan Nagarajan M/S. Ferco Shutters &
Seating India Pvt Ltd
NAME OF RESPONDENT : Roc,Chennai
SECTION : Sec. 252(3) of CA, 2013

ORDER

Ld. Counsel for the Petitioner Mr. Chandramouli Prabhakar and on behalf of RoC, Chennai, Ld. Assistant Registrar Mr. K. Nikhil for Respondent is present through video conferencing mode.

Ld. Counsel for the Petitioner represents that, on the report submitted by the RoC, Chennai, seeks some time to file written submissions along with citations supporting the case of the Petition. Let the same be done within a period of two weeks' from today.

Post this matter on **04.05.2021**.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)